

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-165-2020**

Mahalsa Services ... Petitioner

Versus

State of Goa ... Respondents

Shri S.D. Lotlikar, Senior Advocate with Shri Parikshit Sawant,
Advocate for the petitioner.

Ms. Ankita Kamat, Additional Government Advocate for the
respondent nos.1 and 2.

Shri A.F. Diniz, Senior Advocate with Shri Ryan Menezes, Ms.
Gina Almeida, and Shri Nigel Fernandes, Advocates for the
respondent no.3.

Coram:- M. S. SONAK &**SMT. M. S. JAWALKAR, JJ.****Date:- 15th September, 2020****P.C.:**

The time to file replies is extended by 10 days from today.

2. Copies of the replies be furnished to the learned Counsel
appearing for the petitioner by e-mail.

3. The matter is now posted for further consideration on 06/10/2020.

SMT. M. S. JAWALKAR, J.

M. S. SONAK, J.

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